

R.O.C. No. 69808-A/2017-B2



**OFFICIAL MEMORANDUM**

**Sub:** Courts and Judges – Senior Civil Judges – Transfer and postings -  
Notification issued - Joining instructions - Issued.

**Ref:** High Court's Notification No. 184 / 2017, dated: 23.10.2017.

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Thiru. C.Sornakumar, Senior Civil Judge, functioning as Secretary, District Legal Services Authority, Ramanathapuram, who has been transferred and posted as Sub Judge, Mudukulathur in Ramanathapuram District in the newly sanctioned Court, vide High Court's Notification cited above, is required to hand over charge of his present post to the Chief Judicial Magistrate, Ramanathapuram on 24.10.2017 A.N., and assume charge of his new post on 25.10.2017 A.N.

As the inauguration of the Sub Court at Mudukulathur in Ramanathapuram District, is scheduled to be held on 25.10.2017 at 6.00 P.M., Thiru. C.Sornakumar, is required to report to the Principal District Judge, Ramanathapuram on 24.10.2017 A.N., in connection with the inauguration of the said newly sanctioned Court.

The Chief Judicial Magistrate, Ramanathapuram, is required to hold full additional charge of the post of Secretary, District Legal Services Authority, Ramanathapuram, until further orders.

**HIGH COURT, MADRAS.  
DATED: 23.10.2017.**

*R. S. J.*  
23/10/17  
**REGISTRAR GENERAL**

**To:**

1. Thiru. C.Sornakumar, Secretary, District Legal Services Authority, Ramanathapuram.
2. The Secretary, District Legal Services Authority, Ramanathapuram.
3. The Principal District Judge, Ramanathapuram.
4. The Chief Judicial Magistrate, Ramanathapuram.

5. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A&E), Chennai-18.
6. The Treasury Officer, District Treasury, Ramanathapuram.

**Copy To:**

The Record Keeper, A.D. Records, High Court, Madras.

R.O.C. No. 69808-A/2017-B2



SENIOR CIVIL JUDGE  
TRANSFER & POSTINGS

NOTIFICATION No. 184 / 2017

The Government in G.O.Ms.No.297, Home (Courts-III) Department, dated 05.04.2017, have issued orders sanctioning the constitution of a Sub Court at Mudukulathur in Ramanathapuram District.

Thiru. C.Sornakumar, Senior Civil Judge, functioning as Secretary, District Legal Services Authority, Ramanathapuram, is transferred and posted as Sub Judge, Mudukulathur in Ramanathapuram District, in the aforesaid newly sanctioned Court.

**HIGH COURT, MADRAS.**  
**DATED: 23.10.2017.**

*P. J. M. 23/10/17*  
**REGISTRAR GENERAL**

**To:**

1. Thiru. C.Sornakumar, Secretary, District Legal Services Authority, Ramanathapuram.
2. The Secretary, District Legal Services Authority, Ramanathapuram.
3. The Principal District Judge, Ramanathapuram.
4. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A&E), Chennai-18.
5. The Treasury Officer, District Treasury, Ramanathapuram.

**Copy to:**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to the Hon'ble Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.

5. The Registrar (IT-cum-Statistics), High Court, Madras.
6. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Registrar (Vigilance), High Court, Madras (12 copies).
9. The Registrar (Management), High Court, Madras.
10. The Registrar (Special Cell), High Court, Madras.
11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Additional Registrar -I (Vigilance), High Court, Madras.
14. The Registrar (Administration), High Court, Madras.
15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
16. The Registrar (Recruitment), High Court, Madras.
17. The Official Assignee, High Court, Madras.
18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
19. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
25. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
26. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore – 641 018.
27. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
28. The Chief Accounts Officer, High Court, Madras.
29. The Assistant Registrar, Admn.II / Admn.III / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / B7 / 'J' / Library / Stationery Sections / Legal Cell / Server Room, High Court, Madras.
31. The Technical Director, NIC, High Court, Madras.
32. The Record Keeper, A.D. Records, High Court, Madras.

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